

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 12/(MAH)/2017  
Connected with HC-C.S.D. No. 906/2016


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: M/s. Man Diesel & Turbo India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Vishal Maheshwari	Advocate	
2.	Mr. Bankim Gangar	Advocate	
	1/b7 Kheitan	Legal Associates.	

Common Order

CSP No. 11/230-232/NCLT/MB/MAH/2017

CSP No. 12/230-232/NCLT/MB/MAH/2017

At request of the party, list this matter for hearing on 19.1.2017

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-

V. NALLASENAPATHY  
Member (Technical)